Failure to use funds under JNNURM

2257. DR. T. SUBBARAMI REDDY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether more than a dozen States are failing to utilize funds for implementing urban infrastructure projects under Government's Jawaharlal Nehru National Urban Renewal Mission (JNNURM);
- (b) if so, whether as per part of programme, Centre provides up to 50 per cent of funds to States for undertaking urban infrastructure project availing Centre's share of funds is linked to certain mandatory reforms that States has to carry out;
 - (c) whether Rs. 11,663.62 crore were allocated during budget 2009-10; and
 - (d) if so, the reasons for not spending all funds allocated to States?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) No, Sir. All the States except Goa have availed funds for implementing urban infrastructure projects under Urban Infrastructure and Governance (UIG) of Jawaharlal Nehru National Urban Renewal Mission (JNNURM).

(b) Financing of projects under the UIG of the Mission is as under:-

Category of Cities/Towns/Urban	Grant		Urban Local
Agglomerations (UAs)			Bodies (ULB)
			or Para-Statal
			Share/Loan from
			Financial Institutions
	Centre	State	
Cities/UAs with 4 million plus	35%	15%	50%
population as per 2001 census			
Cities/UAs with million plus but	50 %	20%	30%
less	than 4 million pop	ulation	
as per 2001 census			
Cities/towns/UAs in North Eastern	90%	10%	b
States	s and Jammu and	Kashmir	
Cities/UAs other than those	80%	10%	10%
	mentioned above	Э	
For setting up de-salination plants	80%	10%	10%
within 2	0 Kms, from sea-	shore and	
other urban areas predominately facing			
water scarcity due to brackish water			
and non-availability of surface source.			

The State Governments and the Urban Local Bodies (ULBs) including para-statal agencies were necessary execute Memorandum of Agreement (MoA) with Government of India indicating their commitment to implement identified reforms. Signing of MoA is a necessary condition to access Central Assistance.

(c) and (d) The details of fund allocation for various components of JNNURM during the year 2009-10 and releases thereon is as under:-

(Rs. in crore)

Component	B.E (2009-2010)	R.E. (2009-2010)	Releases during the year 2009-2010
Urban Infrastructure and	5960.13 Governance (UIG)	3921 . 97	3927.50
Urban Infrastructure	3082.82 Development Scheme	502.39	298.81
Towns (UIDSSMT)			
Basic Services for Urban Poor (BSUP)	2524.65	1344.36	1338.37
Integrated Housing and Slum Development Programme (IHSDP)	1117.58	786.74	7 80. 72
TOTAL	12685.18	6555.46	6345.40

Under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT), release of 2nd installment of ACA is contingent on submission of Utilisation Certificates for the 1st installment already released, and achievement of reforms as per timelines in the MoA. In view of above, an amount of Rs. 298.81 crore could only be released under UIDSSMT of JNNURM.

JNNURM in Odisha

2258. SHRI BHAGIRATHI MAJHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the total sanctioned/disbursed amount under JNNURM scheme for 2004 to 2009 for Odisha State for different cities and districts respectively;
 - (b) the demands made under this scheme for 2004 to 2009, by Odisha Government; and
 - (c) the amount actually spent by the State Government in this period?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Jawaharlal Nehru National Urban Renewal Mission (JNNURM) has been launched